

NOTIFICATION

New Delhi, the 28th August, 2014

G.S.R. 625(E).—Consequent upon the approval of Cadre Restructuring Plan 2014, the functional jurisdiction of Ministerial Staff Training Units (MSTUs) as listed below in Column (1) shall cover the entire territorial jurisdiction of Principal Chief Commissioner of Income Tax (Pr. CCIT)/Chief Commissioner of Income Tax (CCIT) as listed in Column (2) below against the corresponding MSTUs. The respective Supervisory Direct Taxes Regional Training Institutes (DTRTIs) are indicated in Column (3). The Principal Chief Commissioners of Income Tax shall be the Cadre Controlling Authorities (CCA) for the MSTUs in their region.

(1)	(2)	(3)
MSTU Stations	Pr. CCIT/CCIT Region	Supervisory DTRTI
1. Ahmedabad 2. Baroda 3. Rajkot 4. Surat	1. Pr. CCIT, Gujarat 2. CCIT, Baroda 3. CCIT, Rajkot 4. CCIT, Surat	DTRTI, Ahmedabad
1. Jaipur 2. Jodhpur 3. Udaipur	1. Pr. CCIT, Rajasthan 2. CCIT, Jodhpur 3. CCIT, Udaipur	DTRTI, Ahmedabad
1. Bangalore 2. Panaji	1. Pr. CCIT, Karnataka & Goa 2. CCIT, Panaji	DTRTI, Bangalore
1. Hyderabad 2. Vizag	1. Pr. CCIT, Andhra Pradesh 2. CCIT, Vizag	DTRTI, Bangalore
1. Chandigarh 2. Shimla 3. Amritsar 4. Ludhiana 5. Panchkula	1. Pr. CCIT, NWR 2. CCIT, Shimla 3. CCIT, Amritsar 4. CCIT, Ludhiana 5. CCIT, Panchkula	DTRTI, Chandigarh
1. Delhi	1. Pr. CCIT, Delhi	DTRTI, Delhi
1. Chennai 2. Coimbatore 3. Madurai 4. Trichy	1. Pr. CCIT, Tamilnadu 2. CCIT, Coimbatore 3. CCIT, Madurai 4. CCIT, Trichy	DTRTI, Chennai

1. Kochi 2. Trivendrum	1. Pr. CCIT, Kerala 2. CCIT, Trivendrum	DTRTI, Chennai
1. Kolkata	1. Pr. CCIT, West Bengal & Sikkim	DTRTI, Kolkata
1. Guwahati 2. Shillong	1. Pr. CCIT, NER 2. CCIT, Shillong	DTRTI, Kolkata
1. Puri	1. Pr. CCIT, Odhisa	DTRTI, Kolkata
1. Patna 2. Hazaribagh	1. Pr. CCIT, Bihar & Jharkhand 2. CCIT, Ranchi	DTRTI, Patna
1. Kanpur 2. Dehradun 3. Ghaziabad	1. Pr. CCIT, UP (West) & Uttarakhand 2. CCIT, Dehradun 3. CCIT, Ghaziabad	DTRTI, Lucknow
1. Lucknow 2. Bareilly 3. Allahabad	1. Pr. CCIT, UP (East) 2. CCIT, Bareilly 3. CCIT, Allahabad	DTRTI, Lucknow
1. Bhopal 2. Indore 3. Raipur	1. Pr. CCIT, MP & Chattisgarh 2. CCIT, Indore 3. CCIT, Raipur	DTRTI, Bhopal
1. Nagpur	1. Pr. CCIT, Nagpur	DTRTI, Bhopal
1. Mumbai(3 Units)	1. Pr. CCIT, Mumbai	DTRTI, Mumbai
1. Pune 2. Nashik 3. Thane	1. Pr. CCIT, Pune 2. CCIT, Nashik 3. CCIT, Thane	DTRTI, Mumbai

2. This Notification comes into effect from the date of its Publication in Gazette of India.

[F. No. HRD/TCB/620/2/2014-15/Dy. No. 491/ 2014-Ad.VII]

M.L. MEENA, Jt. Secy.

3424 14-2